

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - JUNIOR CIVIL JUDGES - REFRESHER TRAINING PROGRAMME -**  
Nomination of Junior Civil Judges / Principal Magistrates of Juvenile Justice Courts of the State of Telangana to undergo Refresher Training with regard to the concepts and challenges involved in 'Juvenile Justice' from 14.08.2023 (Monday) to 19.08.2023 (Saturday) at the Telangana State Judicial Academy, Secunderabad - **Relief Arrangements - ORDERS - ISSUED.**

**READ:** Letter Roc.No.441/2023/TSJA-Sec'bad, dated 31.07.2023 from the Deputy Director, FAC-Director, Telangana State Judicial Academy, Secunderabad.

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**ORDER ROC.NO.3112/2023-B.SPL., DATED: 04.08.2023**

**The High Court is pleased to pass the following order:**

The following 29 Junior Civil Judges, mentioned in Column No.2, are hereby nominated to undergo Refresher Training from 14.08.2023 (Monday) to 19.08.2023 (Saturday) at Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to **report at the Academy on 14.08.2023 at 8.30am** to attend the said refresher course.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SMT. MANJULA SURYAWAR,</b> Principal Junior Civil Judge - cum - Judicial Magistrate of First Class (Juvenile Court), <b>Adilabad.</b>	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act - I Addl. Junior Civil Judge, <b>Adilabad.</b>
2.	<b>SMT. D.UPANISHADWANI,</b> I Addl. Junior Civil Judge - cum - I Addl. Judicial Magistrate of First Class (Juvenile Court), <b>Mancherial</b>	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, <b>Mancherial</b>
3.	<b>SRI R.AJAY KUMAR</b> Principal Junior Civil Judge -Cum- Judicial Magistrate Of First Class, <b>Nirmal.</b>	Junior Civil Judge -cum- Judicial Magistrate of First Class, <b>Bhainsa.</b>
4.	<b>MS. SHEREENA MOHD.</b> Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <b>Karimnagar.</b>	Special Judicial Magistrate of First Class ( <b>Mobile</b> ) for trial of cases under PCR Act -cum- III Additional Junior Civil Judge, <b>Karimnagar.</b>

5.	<b>SRI JITHENDAR THOUTAM,</b> I Addl. Junior Civil Judge – cum – I Addl. Judicial Magistrate of First Class (Juvenile Court), <b>Jagtial</b>	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, <b>Jagtial</b> .
6.	<b>MS. JYOTHIRMAI KAKUMANI,</b> Junior Civil Judge -cum- Judicial Magistrate of First Class, <b>Vemulawada</b> .	Principal Junior Civil Judge –cum- Judicial Magistrate of First Class, <b>Rajanna Sircilla</b> .
7.	<b>MS K.RANI,</b> Junior Civil Judge – cum – Judicial Magistrate of First Class (Juvenile Court), <b>Peddapally</b>	Junior Civil Judge – cum – Judicial Magistrate of First Class, Sultanabad
8.	<b>MS. DEEPA KASARAGADDA,</b> I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Juvenile Court), <b>Khammam</b> .	III Addl. Junior Civil Judge – cum – III Addl. Judicial Magistrate of First Class, Khammam
9.	<b>SMT A.SUCHARITHA,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), <b>Kothagudem, Badradri Kothagudem District</b> .	Principal Junior Civil Judge – cum – Judicial Magistrate of First Class, Kothagudem
10.	<b>SMT. SURAMPUDI SREE DEVI ,</b> Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), <b>Mahabubnagar</b>	III Addl. Junior Civil Judge – cum – III Addl. Judicial Magistrate of First Class, <b>Mahabubnagar</b> .
11.	<b>MS. YEGI JANAKI,</b> II Additional Junior Civil Judge –Cum-II Additional Judicial Magistrate of First Class (Juvenile Court), <b>Wanaparthy</b> .	Junior Civil Judge -cum-Judicial Magistrate of First Class, <b>Atmakur</b>
12.	<b>SMT SYED ZAKIYYAH SULTHANA,</b> Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), <b>Narayanpet</b> .	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, <b>Narayanpet</b>
13.	<b>MS. PUTTA MOUNIKA,</b> II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), <b>Nagarkurnool</b> .	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court), <b>Nagarkurnool</b> .
14.	<b>SMT. SHALINI SHAKELLI,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), <b>Sangareddy</b> .	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, <b>Sangareddy</b> .

15.	<b>SMT. RITA LALCHAND,</b> Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), <b>Medak.</b>	I Additional Junior Civil Judge -cum- Special Judicial Magistrate of I Class ( <b>Mobile</b> ) Court, <b>Medak.</b>
16.	<b>MS. VALLALA SRAVANI YADAV,</b> I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class (Juvenile Court), <b>Siddipet.</b>	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <b>Siddipet.</b>
17.	<b>SMT. SHIRISHA KATKOJWALA,</b> Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), <b>Nalgonda.</b>	Special Judicial Magistrate of First Class for trial of cases under Telangana <b>Prohibition &amp; Excise Act -cum- II Additional Junior Civil Judge, Nalgonda.</b>
18.	<b>SMT. JARAPALA PRASANTHI,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), <b>Suryapet.</b>	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, <b>Suryapet.</b>
19.	<b>SMT. G.KAVITHA (GUJJULA),</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class ( <b>Juvenile Court</b> ), <b>Bhongir, Yadadri Bhongir District.</b>	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, <b>Yadadri Bhongir.</b>
20.	<b>SMT KHUSHBOO UPADHYAY,</b> Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <b>Nizamabad</b>	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, <b>Nizamabad</b>
21.	<b>MS.T.S.P.BHARGAVI,</b> Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), <b>Kamareddy.</b>	Junior Civil Judge – cum - Judicial Magistrate of First Class, <b>Yellareddy.</b>
22.	<b>SMT. M.USHASHREE,</b> II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate (Juvenile Court), <b>Rangareddy District at L.B.Nagar.</b>	III Additional Junior Civil Judge-cum-III Additional Metropolitan Magistrate, Rangareddy District <b>at LB Nagar.</b>
23.	<b>MS. R.LAVANYA (RANGEPALLI)</b> I Additional Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, (Juvenile Court) <b>Medchal-Malkajgiri District at Medchal.</b>	Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri District <b>at Medchal.</b>
24.	<b>SMT. SRAVANA SWATHI CHINTADA</b> I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, <b>Hanumakonda.</b>	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <b>Hanumakonda.</b>

25.	<b>SMT. NERELLA VENKATA HYMA PUJITHA,</b> I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), <b>Warangal at Hanumakonda.</b>	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <b>Warangal at Hanumakonda.</b>
26.	<b>SMT. CH. NARMADA,</b> Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), <b>Jangaon.</b>	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <b>Jangaon.</b>
27.	<b>SRI U.THIRUPATHI,</b> Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), <b>Mahabubabad</b>	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, <b>Mahabubabad</b>
28.	<b>SRI D.RAMA MOHAN REDDY,</b> Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), <b>Mulugu.</b>	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, ( <b>Mobile Court</b> ), <b>Mulugu.</b>
29.	<b>SMT. G.RADHIKA,</b> V Additional Chief Metropolitan Magistrate, (Juvenile Court), <b>Hyderabad.</b>	VIII Additional Chief Metropolitan Magistrate, <b>Hyderabad.</b>

*The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing refresher course..*

*In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.*

*On completion of the said refresher course, the officers mentioned in Column No.2 shall resume charge of their regular post and also the post(s) for which they are holding full additional charge if any, from the officers mentioned in Column No.3.*

*Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 3<sup>rd</sup> read above.*

The above nominated Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing refresher course at Academy.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the refresher course at Telangana State Judicial Academy, Secunderabad.
  2. **The nominated officers are entitled only for actual journey time.**

*E. S. S.*  
4/8/23  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad
5. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS:**

1) Adilabad	2) Mancherial	3) Nirmal
4) Komurambheem Asifabad	5) Karimnagar	6) Jagtial
7) Rajanna Sircilla	8) Peddapally	9) Khammam
10) Bhadradri Kothagudem	11) Mahabubnagar	12) Gadwal
13) Wanaparthy	14) Narayanpet	15) Nagarkurnool
16) Sangareddy	17) Medak	18) Siddipet
19) Nalgonda	20) Suryapet	21) Yadadri Bhongir
22) Nizamabad	23) Kamareddy	24) Ranga Reddy
25) Medchal-Malkajiri	26) Vikarabad	27) Hanumakonda
28) Warangal	29) Jangoan	30) Mahabubabad
31) Mulugu	32) Jayashankar Bhupalapally	
6. The Pay and Accounts Officer, Hyderabad.
7. The District Treasury officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad
8. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.
9. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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